

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-07/1999/6420/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the ^{Jh} 20 July, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(U) 3434 dtd 17th July, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 18.07.2023, alongwith station leave permission, from the morning till the evening of 18.07.2023.** Further, the Addl. District & Sessions Judge, Udalguri, in her absence, the Civil Judge & Assistant Sessions Judge, Udalguri, in his absence, the Chief Judicial Magistrate, Udalguri, shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-07/1999/6421/A, dated , 20-07-23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

